	Name of the Corporate Debtor: Vidhata Metal Private Limited Date of commencement of CIRP: February 06, 2024 List of creditors for claims received up : December 26, 2024													
	List of operational creditors (Government dues)													
Details of Claimant Details of claim received Details of claim admitted Amount of any (Amount in ₹)														
SI. No.		Government	Details of Date of receipt	claim received Amount claimed	D Amount of claim admitted		Whether related party?	% of voting share in CoC, if applicable	Amount of contingent claim	Amount of any mutual dues, that may be set- off	Amount of claim under verification	Amount of claim not admitted	Remarks, if any	
1	Income Tax	Asstt. Commissioner of Income Tax,Circle - 25(1), Delhi.	February 15, 2024	27,01,07,940	27,01,07,940	Tax Demand	No	-	-	-	-	-	Claim Provisionally admitted	
2		Deputy Commissioner of	December 18, 2024	37,15,03,049	37,15,03,049	Tax Demand	No	-	-	-	-	-	Note1	
	Total	-	-	64,16,10,989	64,16,10,989	-	-	-	-	-	-	-		

Note1: The original claim dated 13.06.2024 was filed after the issue of RFRP of Corporate Debtor. Resolution Professional filed IA(I.B.C)/6025/ND/2024 for condonation of delay in filing claim. Hon'ble NCLT vide order dated 19.12.2024 (received on 25.12.2024) condone such delay. GST Department vide revised their claim and filed revised Form-B dated 18.12.2024. The revised claim has been provisionally admitted.